OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: EAST DISTRICT
KARKARDOOMA COURTS: DELHI

THC

ORDER

Pursuant to the Transfer and Posting of the Judicial Officers and in partial modification of earlier orders, the following Committees of East District at Karkardooma Courts, Delhi are hereby re-constituted as under, with immediate effect:-

Sl. No.	Name of the Committee	Name of Judicial Officers
1	Speedy disposal of pending cases and Constitution of Arrears Committee at District Level	1. The Principal District & Sessions Judge, East/Chairperson 2. Sh. Sanjay Sharma-I, DJ (Commercial),East/Member 3. Sh. Arun Sukhija, ASJ-03, East/Member 4. Sh. Jitendra Pratap Singh, CMM, East/Member 5. Sh. Manoj Kumar, SCJ-cum-RC, East/Member
2	Witness Protection Committee	1. The Principal District & Sessions Judge, East/Chairperson 2. The Deputy Commissioner of Police, East/Member 3. The Chief Prosecutor, East/Member Secretary
3	Purchase Committee	1. Ms. Deepali Sharma , ASJ-04,East/Chairperson 2. Sh. Mayank Mittal, ACJ-CCJ-ARC,East/Member 3. Ms. Shruti Chaudhary, MM (Mahila Court-01),East/Member 4. Sh. Amit Badoni, Accounts Officer, East District/Member
4	Staff Grievance Committee	1. Sh. Sanjeev Kumar Aggarwal, ASJ(SFTC), East/Chairperson 2. Sh. Ajay Gupta, ASJ-05-cum-ASJ(Electricity), East/Member 3. Ms. Saloni Singh, ACMM, East/Member 4. Sh. Mayank Mittal, ACJ-CCJ-ARC, East/Member 5. Sh. Shankar Dutt Masant, J.A./Vice President of District & Sessions Courts Employees Welfare Association,Delhi/Member
5	Arrear Committee	1. Sh. Sanjeev Kumar Aggarwal, ASJ(SFTC), East/Chairperson 2. Sh. Arun Sukhija, ASJ-03, East/Member 3. Sh. Jitendra Pratap Singh, CMM, East/Member 4. Sh. Manoj Kumar, SCJ-cum-RC East/Member 5. Sh. Mayank Mittal, ACJ-CCJ-ARC East/Member
6	Review Sub-Committee	1. Sh. Ajay Gupta, ASJ-05-cum-ASJ(Electricity), East/Chairperson 2. Sh. Hasan Anzar, ASJ-06 (POCSO),East/Member 3. Sh. Rajesh Kumar, ADJ-03, East/Member
7	Vigilance Committee	1. Sh. Arun Sukhija , ASJ-03,East/Chairperson 2. Sh. Vijay Kumar Jha, ADJ-02,East/Member 3. Sh. Jitendra Pratap Singh, CMM, East/Member
8	Internal Complaints Committee to examine the Complaints of Sexual Harassment Committee against the women employees	1. Ms. Surabhi Sharma Vats, ASJ (FTSC) (RC),East/ Chairperson 2. Sh. Mayank Mittal, ACJ-CCJ-ARC,East/Member Secretary 3. Ms. Anuja Saxena, Advocate/Mediator /Member 4. Ms. Rajeshwari, Sr. JA/In-charge, Judicial Branch,East/Member 5. Ms. Pratibha Bhati, JA/R&I Section,East/Member
9	Committee to monitor the functioning of Vulnerable Witness Deposition Courtrooms at East District, Karkardooma Courts Complex, Delhi.	1. The Principal District & Sessions Judge, East/Chairperson 2. Sh. Sanjeev Kumar Aggarwal, ASJ (SFTC), East/Member 3. Sh. Ravinder Singh, ASJ-01 (POCSO), East/Member 4. Ms. Surabhi Sharma Vats, ASJ (FTSC) (RC), East/Member

Note:

1. All the decisions taken by each Committee (not chaired by Principal District & Sessions Judge himself) shall be subject to the approval of the Principal District & Sessions Judge (East).
2. Any correspondence with the Hon'ble High Court of Delhi, New Delhi and Principal District & Sessions Judge (HQs) shall be done only through the undersigned.

(Deepak Jagotra)
Principal District & Sessions Judge: East District
Karkardooma Courts, Delhi

No. 2960 – 2979 /PD&SJ(East)/KKD/2022/Delhi Dated 5/9/2022

Copy forwarded for information & necessary action to:-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District and Sessions Judge(HQs), Tis Hazari Court, Delhi.
3. The Principal District & Sessions Judge, Shahdara, Karkardooma Courts, Delhi.
4. The Principal District & Sessions Judge, North-East, Karkardooma Courts, Delhi.
5. The Concerned Judicial Officers, Karkardooma Courts, Delhi.
6. The concerned Officials.
7. The Website Committee, Tis Hazari Courts/Karkardooma Courts,Delhi.
8. The Administrative Officer (Judl.)/Incharge all the Branches, Karkardooma Courts, Delhi.
9. For uploading on LAYERS.
10. PS/Reader to the undersigned.
11. Concerned file.
12. Guard File

Principal District & Sessions Judge: East District
Karkardooma Courts, Delhi